

COURT - I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 116 OF 2017

Dated: 4th January, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of :

Sasan Power Ltd.

...Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s)

:

Mr. Tabrez Malawat

Counsel for the Respondent(s)

:

Mr. Rajiv Srivastava for R-3 to 6

Mr. Anand K. Ganesan for R-7,8,9,13

Ms. Ranjana Roy Gawai

Ms. Vasudha Sen

Ms. Sreenita Ghosh for R-10

Mr. M.G. Ramachandran

Ms. Poorva Saigal

Mr. Shubham Aruya for R-14

ORDER

IA No. 956 of 2017 (delay in filing reply) is allowed. Application is disposed of.

IA Nos. 1050, 1051, 1052, 1053 of 2017 & 04 of 2018 (delay in filing rejoinders) are allowed. Applications are disposed of.

It is represented that the pleadings are complete.

List the matter for hearing on **20.02.2018.**

(Justice N. K. Patil)
Judicial Member

mk/suman

(I.J. Kapoor)
Technical Member